GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.4363

TO BE ANSWERED ON THE 28TH MARCH, 2017

INCREASE IN CAPACITY OF GODOWNS AND COLD STORAGES

4363. SHRI MOHD. SALIM:

SHRI MD. BADARUDDOZA KHAN:

SHRI GODSE HEMANT TUKARAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè

be pleased to state:

- (a) the number of cold storage units set up in the country during the last three years to prevent wastage of fruits and vegetables, the details thereof, State-wise;
- (b) whether the current number of cold storage units are adequate to accommodate a large amount of fruits and vegetables being produced in the country; and
- (c) if not, the steps taken by the Government to increase the number of cold storage units in the country along with the funds allocated by the Government for this purpose during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

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- (a): State wise cold storage units setup under National Horticulture Board (NHB) and National Horticulture Mission (NHM) in the country during the last three years to prevent wastage of fruits and vegetables is at **Annexure I**.
- (b): A recent study on All India Cold-chain Infrastructure Capacity (AICIC-2015) conducted by NCCD-NABCONS assessed demand and reported the gaps in end-to-end connectivity. As per this report status of cold chain infrastructure created and required is tabulated as follows:

S. No.	Component	Existing Capacity(2014)	Approximate Requirement	
1.	Integrated Pack	250 numbers	70,000	
	Houses		numbers	
2.	Reefer Trucks	<10,000	62,000	
		numbers	numbers	
3.	Cold stores	32 million	35 million	
	(Bulk &	tonnes	tonnes	
	distribution			
	hubs)			
4.	Ripening	800 numbers	9000 numbers	
	Chambers			

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Study reveals that future focus should be for creation of pack houses, refrigerated transport, ripening chambers instead of standalone large cold storage/CA store projects.

- (c): The Government is implementing the following schemes/missions for increasing storage capacity of perishables in the country:
- i. Mission for Integrated Development of Horticulture (MIDH) of DAC&FW
- ii. Integrated cold chain Scheme of MOFPI:
- iii. Scheme of Agricultural Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce
- iv. Scheme of National Cooperative Development Corporation (NCDC) under DAC &FW
- v. Grameen Bhandaran Yojana of DAC&FW

Under these schemes, financial assistance in the form of grants in aid are provided to farmers/entrepreneurs for setting up cold storages/cold chain infrastructure.

Department of Agriculture, Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for development of Horticulture in the country which includes assistance for creation of post-harvest infrastructure (PHM) including establishment of cold storages, processing units, pack houses, pre-cooling units, controlled atmosphere storage, reefer vans, Integrated Cold chain and setting up of ripening chambers.

Under Post harvest component credit linked back ended subsidy @ 35% to @ 50% of the project cost is available. The component is demand/entrepreneur driven. Assistance for creation of cold storage/cold chain component is available to individuals, group of farmers/growers/consumers, partnership/ proprietary firms, self help groups, farmers producer organizations, companies, corporations, cooperatives, cooperative marketing federations, agricultural produce market committees & marketing boards, state governments and local bodies like panchayats.

The funds are allocated to States based on the annual action plan for holistic development of horticulture including cold storages under PHM component. The States have been advised to utilize 35% - 40% of the allocated funds for creation of post-harvest infrastructure including cold storages during the current financial year.

The funds allocated to the States under MIDH which includes cold chain during last three years and current years is at **Annexure – II.**

Annexure-I

State wise Cold Storage Projects Sanctioned under NHB & NHM Scheme during last three years

(Rs. in Lakh)

S. No.	Name of the State	2013-14 to 2016-17 (as on 31.12.2016)					
		No.	Capacity	Eligible			
			(MT)	Subsidy			
				-			
1	Andhra Pradesh	29	167865	2924.54			
2	Arunachal Pradesh	0	0	0.00			
3	Assam	6	41404	1336.15			
4	Bihar	4	15216	222.67			
5	Chandigarh	1	246	24.60			
6	Chhattisgarh	13	71196				
7	Delhi	2	3699	135.98			
8	Goa	0	0	0.00			
9	Gujarat	210	925223	33758.14			
10	Haryana	46	182582	5545.99			
11	Himachal Pradesh	36	75309	8742.17			
12	Jammu & Kashmir	8	38937	9738.51			
13	Jharkhand	3	19400	585.58			
14	Karnataka	8	42331	1067.57			
15	Kerala	0	0	0.00			
16	Madhya Pradesh	39	179299	99 4578.09			
17	Maharashtra	44	158023	023 4550.50			
18	Meghalaya	1	5000	5000 28.28			
19	Mizoram	0	0	0.00			
20	Nagaland	0	0	0.00			
21	Orissa	60	212000	7382.35			
22	Punjab	61	185338	9268.76			
23	Rajasthan	18	72045	1804.67			
24	Sikkim	1	100	300.00			
25	Tamil Nadu	3	14212	302.75			
26	Telangana	21	123039	2436.56			
27	Tripura	2	11296	305.00			
28	Uttar Pradesh	188	942581	19729.18			
29	Uttrakhand	14	28522	4119.22			
30	West Bengal	7	20389	469.87			
_	TOTAL	825	3535253	121039.70			

Annexure - II

Details of funds Allocated to States under MIDH (NHM & HMNEH) during last three years and current year (2013-14 to 2016-17)

(Rs. in crore)

S. No.	States	2013-14	2014-15	2015-16	2016-17
1	A & N Islands	3.00	5.00	5.00	2.00
2	Andhra Pradesh	212.50	124.32	119.17	106.72
3	Arunachal Pradesh	53.33	55.56	39.44	35.89
4	Assam	53.33	53.33	33.89	31.11
5	Bihar	70.83	70.83	47.50	43.85
6	Chhattisgarh	191.25	201.17	133.33	115.38
7	Dadra & Nagar Haveli	1.11	1.11	1.00	0.50
8	Delhi	0.00	2.55	0.50	0.50
9	Goa	7.08	7.80	5.00	4.20
10	Gujarat	198.33	218.17	131.18	118.98
11	Haryana	170.00	187.00	119.17	103.07
12	Himachal Pradesh	35.56	53.33	35.00	35.56
14	Jammu & Kashmir	33.33	66.67	68.64	51.11
15	Jharkhand	113.33	113.33	75.00	66.97
16	Karnataka	198.33	208.25	135.83	121.62
17	Kerala	141.67	141.67	67.50	77.37
18	Lakshadweep	0.85	1.00	1.00	0.80
19	Madhya Pradesh	134.58	155.83	85.00	75.58
20	Maharashtra	1170.17	264.92	170.83	148.28
21	Manipur	53.33	55.56	41.67	35.56
22	Meghalaya	44.44	44.44	31.11	28.33
23	Mizoram	53.33	57.78	38.33	35.00
24	Nagaland	53.33	57.78	38.33	35.00
25	Orissa	141.67	155.83	95.83	83.18
26	Puducherry	0.85	1.70	1.00	1.00
27	Punjab	106.25	116.88	76.67	66.43
28	Rajasthan	141.67	148.75	91.67	84.82
29	Sikkim	50.00	54.44	38.33	33.89
30	Tamil Nadu	162.92	179.92	102.50	91.72
31	Telangana	0.00	99.52	67.50	54.83
32	Tripura	54.44	60.00	41.67	36.67
33	Uttar Pradesh	99.17	113.33	66.67	62.12
34	Uttarakhand	33.33	51.11	25.00	34.44
35	West Bengal	70.83	70.83	47.50	41.52
	Total	3854.17	3199.71	2077.77	1863.99
